

THE HIGH COURT OF MEGHALAYA
AT SHILLONG

NOTIFICATION

Dated, Shillong ____ November, 2017

NO.HCM.II/123/2015/_____: It is hereby notified to all concerned that 11th December, 2017 (Monday) is declared as Holiday in the High Court of Meghalaya and Subordinate Courts on Account of "Nongkrem Dance".

REGISTRAR GENERAL

Memo. NO.HCM.II/123/2015/3923 A 4415A Dated, Shillong 29 November, 2017

Copy to :-

1. The Joint Registrar-cum-Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
2. The Private Secretary to Hon'ble Mr. Justice S.R. Sen, High Court of Meghalaya, Shillong.
3. The PA to Registrar General, High Court of Meghalaya, Shillong.
4. The PS to Advocate General Meghalaya, High Court of Meghalaya, Shillong.
5. The District & Sessions Judge,
Shillong/Jowai/Nongpoh/Nongstoin/Williamnagar/Tura/Ampati.
6. The Director, Meghalaya State Judicial Academy, Shillong.
7. The Registrar, High Court of Meghalaya, Shillong.
8. All Deputy Registrar, High Court of Meghalaya, Shillong.
9. All Assistant Registrar, High Court of Meghalaya, Shillong.
10. The Chief Translator (I/c Stationery), High Court of Meghalaya, Shillong
11. The Public Relations Officer, High Court of Meghalaya, Shillong.
12. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the
same on the official website.
13. The Superintendent (Judicial), High Court of Meghalaya, Shillong.
14. The President/Secretary, Meghalaya High Court Bar Association, Shillong
15. The President/Secretary, Shillong Bar Association, Shillong.
16. Notice Board.
17. Office file.


REGISTRAR GENERAL